

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2017**

**Dated: 16<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Him Urja Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Raunak Jain for  
Mr. Buddy A. Ranganadahan for R.1  
  
Mr. Pradeep Misra  
Mr. Suraj Singh for R.2

**ORDER**

Learned counsel for the Respondents seek four weeks time to file reply. They may file the same on or before 17.04.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 01.05.2017 after serving copy on the other side.

List the matter on **04.07.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*